## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Dated: 22.07.2020 NOTICE** 

Take notice that the following matter listed on 23.07.2020 in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	I.A. No. 1372 of 2020	P. Varadarajan & Ors.	Pooja M. Saigal	Aditya Verma
	in Comp. App. (AT)	Vs.		
	No. 83 of 2020	A Jawahar Palaniappan & Anr.		

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By the order of Hon'ble Acting Chairperson

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